

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 30/2007  
CA. NO.

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Ashok Juneja	Adv.	Respondent	<i>Ashok Juneja</i>
2.	MANISH DIGARWAL	Adv.	Respondent	
3.	Ms. Chinaya Sharma	Adv.	Respondent	<i>Chinaya Sharma</i>
4.	Ashish Dwarani	Adv.	Petitioner	
5.	Mithlesh Kumar Singh	Adv.	Respondent	<i>Mithlesh Kumar Singh</i>
6.	RITIKA SHAW	CSF	Respondent	<i>Ritika Shaw</i>

**Order**

Learned counsel for the Petitioner presses his applications for amendment of the main petition as well as one for bringing additional documents on record. Reply to the same has been filed.

2. List the matter on 15.07.2016 at 2.00 p.m. for arguments/disposal of the pending applications.

**Sd/-**  
(Ina Malhotra)  
Member Judicial

**Sd/-**  
(R.Varadharajan)  
Member Judicial